

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1464(KB)2019
COMP.APPL/116(KB)2021, COMP.APPL/413(KB)2020,
COMP.APPL/115(KB)2021, COMP.APPL/91(KB)2022,
COMP.APPL/117(KB)2021, COMP.APPL/114(KB)2021,
COMP.APPL/314(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	MISS GOURI CHATTERJEE & ANR VS THE INDIAN INSTITUTE OF PSYCHOMETRY & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Varun Kothari, Adv.] For the Petitioners
Mr. Arup Nath Bhattacharyya, Adv.]
Ms. Sayani Das, Adv.]
Ms. Sreetama Biswas, Adv.]
Ms. Shreyasee Basu, Adv.]

ORDER

1. Learned Counsel for the Petitioners present and are heard.
2. **COMP.APPL/91(KB)2022**
 - a. On being satisfied with the submission of the Ld. Counsel for the Petitioner, Prayer 'B' is allowed.
 - b. The Petitioner agrees to bear the remuneration of the Special Officer, to be fixed by this Court.
 - c. The Petitioner is directed to file written notes of arguments by tomorrow, i.e. **10.04.2024**.
 - d. List this matter for further consideration on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**